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## (1872) 12 CAL CK 0005

## **Calcutta High Court**

Case No: None

L. Harrison and Others APPELLANT

Vs

A.H. Hope RESPONDENT

Date of Decision: Dec. 2, 1872

## **Judgement**

## Macpherson, J.

held that the defendant"s letters, taken in connexion with those from the plaintiffs, formed a sufficient acknowledgment to take the case out of the operation of the Limitation Act.